

(1879) 03 AHC CK 0008

Allahabad High Court

Case No: None

Fazal Muhammad

APPELLANT

Vs

Phul Kuar

RESPONDENT

Date of Decision: March 11, 1879

Citation: (1880) ILR (All) 193

Hon'ble Judges: Robert Stuart, C.J; Spankie, J; Pearson, J; Oldfield, J

Bench: Full Bench

Final Decision: Dismissed

Judgement

1. The Full Bench is of opinion that the appeal is beyond time and not entitled to be admitted. It is therefore dismissed with costs.